

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/5310/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the th 27 October, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/GLP/2021/965 dtd. 21.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.10.2021 along with station leave permission from the evening of 22.10.2021 till the morning of 26.10.2021.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/5311/A, dated 27.10.2021

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
Kalan